

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 2050
ANSWERED ON – 19.12.2022**

Scholarships in Schools

2050. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether any of the various scholarships given to school children till 2019 been cancelled or modified;
- (b) if so, details of such scholarships including the situation and year in which they were discontinued;
- (c) whether any other scholarships have been awarded in lieu of these scholarships, if so, details thereof,
- (d) details of scholarships not reinstated till now; and
- (e) whether any children including SC/ST, OBC, Girls and Differently abled students lost chances for availing scholarships due to non-reinstatement and if so, details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a): Ministry of Education:- The Central Sector Scheme ‘National Means-cum-Merit Scholarship Scheme’ was launched in 2008, with the objective to award scholarships to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue their education at secondary stage. The amount of scholarship has been enhanced from Rs. 6000/- to Rs. 12000/- per annum from 1st April 2017. This is a continuing scheme.

Ministry of Social Justice and Empowerment (MSJE) Department of Empowerment of Persons with Disabilities (Divyangjan):- Department of Empowerment of Persons with Disabilities

(Divayagjan) is implementing Pre-matric scholarship for Students with Disabilities (School Children) since, 2014-15. Since, inception in year 2014-15, the revision made under Pre matric are given below:

Revision of Pre Matric Scholarship Schemes from **1st April, 2016**:

- Book Allowance for day scholars from Rs.750 per annum to Rs.1000 per annum

Modifications made in the Pre Matric Scholarship Scheme from **1st April, 2018** are given below:-

- **Parental Income ceiling:** The parental annual income ceiling has been enhanced to Rs.2.50 lakh per annum from the existing ceiling of Rs.2.00 lakh per annum.
- **Maintenance Allowance:** The maintenance allowance has been enhanced from Rs.600/- to Rs.800/- per month for hosteller and from Rs.350/- to Rs.500/- per month for day scholars. The maintenance allowance is being paid for 12 months in a year instead of 10 months.
- **Disability related allowances:** Disability allowance in the range of Rs.2000/- per annum to Rs.4000/- per annum depending upon kind of disability introduced.

Department of Social Justice and Empowerment (DoSJE) Schedule Caste (SC) Division and Backward Class (BC) Division: The scholarship schemes for SC and BC are continuing schemes.

Ministry of Tribal Affairs (MoTA): The scholarship schemes for Scheduled Tribe (ST) are continuing schemes.

Ministry of Minority Affairs (MoMA): The scholarship schemes for Pre –Matric are continuing schemes.

(b) to (e): The question does not arise.
